

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4680/2017

DR. D C SRIVASTAVA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH MEDICAL EDUCATION
THROUGH PRINCIPAL SECRETARY AND ORS.

Respondent(s)

WITH

C.A. No. 4679/2017 (III-A)

Date : 22-09-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Gautam Awasthi, AOR
Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Sameer Pandey, Adv.
Mr. Sahil Sharma, Adv.
Ms. Abhaya Awasthi, Adv.

Mr. Vishwajit Singh, Sr. Adv.
Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth Krishna Dwivedi, Adv.

For Respondent(s) : Mr. Ankit Goel, AOR
Mr. Varun Yadav, Adv.

Mr. Ankur Prakash, AOR
Mr. Shail Kumar Dwivedi, AOR
Mr. Kedar Nath Tripathy, AOR
Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Re-list the appeals two weeks hence.
2. In the meanwhile notice be served on Ms. Ruchira Goel, learned Standing Counsel for the State of Uttar Pradesh.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)